

DIVISION BENCH
COURT - I

S-10

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/105(KB)2022
IA(I.B.C)/799(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	PENGUINE HOSPITALITY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearances (via video conferencing/physically)

Ms.Pallavi Ray,Adv.] For the Liquidator

O R D E R

1. Ld. Counsel for the Liquidator present.
2. **IA(I.B.C)/799(KB)2024**-is an application filed by the Liquidator for placing on record Progress Report, which is at page 15 and this application is duly supported by an affidavit of Liquidator at page 12 to 14. This Progress Report is taken on record and this IA is accordingly **allowed and disposed** of.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**